GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1587

TO BE ANSWERED ON THE 02ND JULY, 2019/ ASHADHA 11, 1941 (SAKA)

COVERAGE OF BADP

†1587. SHRI NABA KUMAR SARANIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of the States covered under Border Area Development Programme (BADP) and the details of the amount released by the Government for this purpose, State-wise;

(b) whether BADP fund is not being utilized fully;

(c) the amount released during the last three years for North-Eastern States, district and State-wise;

(d) the names of the locations in Assam and the names of the schemes for which BADP funds have been spent, location and scheme-wise; and

(e) the amount released for paramilitary forces under BADP fund during the last three years along with the details of the funds released and the heads under which this fund was spent battalion-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c): Government of India is implementing the Border Area Development Programme (BADP) through the State Governments, in the border areas of 17 States viz, Arunachal Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Jammu and Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Punjab, Rajasthan, Sikkim, Tripura, Uttar Pradesh, Uttarakhand

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and West Bengal. Government of India releases funds to the State Governments who in turn issue the District wise allotments. As such, District-wise data about the amount released under BADP is not maintained centrally. The details of funds released (Centre Share) during the last three years (2016-17 to 2018-19) to 17 States including 7 North-Eastern States and Sikkim is given in the table at Annexure.

(d): In Assam State, BADP covers 28 border blocks of 8 districts (viz, Dhubri, Cachar, Karimganj, Kokrajhar, Baska, Chirang, Udalguri, South Salmara-Mankachar). The State Government has utilized funds under BADP mainly on construction of School buildings, Public Health Centers (PHCs), Community Centers, roads, paths, culverts and bridges, social infrastructure, drinking water facilities etc.

(e): Funds under BADP are not released to the Border Guarding Forces (BGFs). However, Border Guarding Forces (BGFs) are an integral part of the Committee at the District as well as State level which identify, appraise and recommend schemes/projects of strategic and developmental nature for the border. BGFs are also member of the Empowered Committee in the Ministry of Home Affairs, Govt. of India which approves the Annual Action Plan of the BADP.

ANNEXURE L.S.US.Q.NO 1587 FOR 02.07.2019

			Rs in Crores
State	2016-17	2017-18	2018-19
	Amount Released	Amount Released	Amount Released
Arunachal	108.97	54.14	80.87
Pradesh			
Assam	34.05	56.00	49.50
Bihar	46.00	46.00	32.20
Gujarat	38.00	31.72	56.23
Himachal	31.00	35.00	25.95
Pradesh			
Jammu and	190.39	198.89	84.00
Kashmir			
Manipur	30.77	27.56	20.34
Meghalaya	36.67	36.56	22.69
Mizoram	46.00	46.00	32.20
Nagaland	32.15	40.04	33.96
Punjab	27.98	28.00	33.08
Rajasthan	123.72	116.00	81.20
Sikkim	25.00	28.01	27.50
Tripura	70.89	65.07	49.70
Uttar Pradesh	38.00	38.00	26.60
Uttarakhand	27.08	31.00	29.20
West Bengal	108.32	122.00	85.40
Total	1015.00	1100.00	770.62

Rs in Crores